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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 31/ 2009-14

NEW DELHI: the 12th January, 2010

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the following amendments in HBPv1.

1. The following shall be added in Appendix 37D, Table 6; for benefits on exports made from 1.1.2010 till 30.6.2010:

TABLE 6: NEW MARKET LINKED FOCUS PRODUCTS				
SL. NO.	FOCUS PRODUCT CODE	DESCRIPTION OF PRODUCT/SECTOR	ITC(HS) CODE	LINKED MARKET (S) FOR FOCUS PRODUCT (S) / SECTOR (S)
Chemicals:				
68	68	INORGANIC CHEMICALS; ORGANIC OR INORGANIC COMPOUNDS OF PRECIOUS METALS, OF RARE-EARTH METALS, OR RAD. ELEM. OR OF ISOTOPES. ALL ITEMS COVERED UNDER CHAPTER 28	28	ALGERIA, EGYPT, KENYA, NIGERIA, TANZANIA, SOUTH AFRICA, UKRAINE, MEXICO, BRAZIL, AUSTRALIA, NEW ZEALAND, CAMBODIA, VIETNAM, CHINA AND JAPAN
69	69	ORGANIC CHEMICALS. ALL ITEMS COVERED UNDER CHAPTER 29	29	

This issues in public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Special Secretary to the Government of India

(F. No. 01/91/180/702/AM10/PC3)